

Year 2024-25

I, **RANJEET PRASAD**, son/daughter/wife of **LATE UMESH PRASAD**, Aged **49** years, belonging to **BLAS** service and presently working as **ASSISTANT SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant -2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	NEHA 30,000/-	RIDDHI SHREE 100/-	AYUSHMAN CHAUDHRY 100/-	NIL
(ii)	Deposits in Banks, Financial Institutions	saving a/c- SBI -2,80,000/-	savinga/c- Kenera Bank - 39,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-2,00,000/- (annual premium-5600	LIC-2,00,000 (annual premium-11,000/-)	ICICI 2,00,000 (annual premium-15,000/-)	LIC-1,00,000/- (annual premium-6000/-)	NIL
(v)	Motor Vehicles (details of make, etc.)	BAJAJ DISCOVER-150s YEAR-2014	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD- 30gms(24 carat) 2,40,000/-	Gold- 100gms (24 carat) 8,50,000/- 500gm silver 50,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Ranjeet Prasad

10.02.2025

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No	Description	Self	Spouse Name(S)	Dependant -1 Name	Dependant -2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nalanda 2 acre (ancestral property) CMV- 55,00,000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL Ranipue, Patna- 1200sqft. Approax CMV. 25,00,000	Bahuarra, Patna 4.1329dcml land Approax CMV. 25,00,000	NIL	NIL	NIL
(ii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Sheikhpura, Patna- 5.0858dcml. incomplete building Approax CMV. 2,50,00,000	NIL	NIL	NIL
(iii)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Habbipur, Nalanda 1300 Sq.ft(ancestral property) CMV- 5,00,000/-	NIL	NIL	NIL	NIL
(iv)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

Ranjit Prasad
10.02.2025.

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2025
(a)	(i) Loans from Banks	SBI HOUSING LOAN. 66,00,000/-	66,00,000/- Paid 5,00,000 Dues 61,00,000
	(ii) Loans from financial institutions	NIL	NIL

	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled Tax Mention for F.Y. 2023-24 in A.Y. 2023-2024 PAN-BMJPP1086K	77,000
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Ranjit Prasad.
10.02.2025

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA/1282

Gender :-

M

 (M/F)

Date of Birth :-

0	5	0	8	1	9	7	5
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 (DD/MM/YYYY)

Class/Group :-

B+

 (A/B/C)

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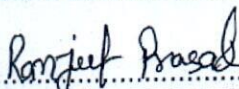
B.L.A.S. SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: **RANJEET PRASAD**

Place: **PATNA**

Designation: **ASSISTANT SECTION OFFICER**

Date:.....10.12.2025

Department: **BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT.**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.